

RJ No. 41/2022

High Court of Karnataka
Bengaluru
Dated 26.05.2022

CIRCULAR

The Hon'ble Chief Justice has ordered that in view of the order dated 05.04.2022 passed in W.P.No.24408/2021 a direction shall be issued to officers and officials working in High Court of Karnataka and all Courts in the State that whenever an Establishment is either shown as petitioner or respondent in the writ petition it is required to verify whether it is a Proprietary concern or Partnership or Company or Association, Society etc., and if it is a Company to mention as to whether it is a registered company and it is represented by whom and what is the official designation of its representative.

Therefore, all the Courts in the State are hereby directed to follow the directions that whenever an Establishment is either shown as petitioner or respondent, it is required to verify whether it is a Proprietary concern or Partnership or Company or Association, Society etc., and if it is a Company to mention as to whether it is a registered company and it is represented by whom and what is the official designation of its representative.

Any lapse in this regard will be viewed seriously.

By order of the Hon'ble Chief Justice

Sd/-
(JAISHANKAR)
Registrar (Judicial)

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To:

1. The Additional Registrar General/ Additional Registrar (Judicial), High Court of Karnataka at Dharwad and Kalaburagi Benches, for necessary action and circulation among the concerned staff.
2. The Central Project Co-ordinator (CPC), with a request to webhost the circular.
3. The Joint Registrars/Deputy Registrars of Scrutiny, Pending Branches, Board Branch and Filing Counter.
4. The Assistant Registrars/Section Officers of Scrutiny, Pending Branches, Board Branch and Filing Counter, for circulation amongst the staff members with an instruction to strictly follow the above directions.
5. All Court Officers/Assistant Court Officers.
6. The Assistant Registrar and Section Officer of DJA I to circulate the circular to all the Courts in the State.
7. Notice Board.
8. Office Copy.